

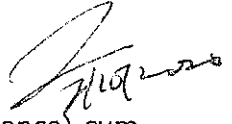
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 7th October, 2020

No. HC.XXXVII-14/2020/261/R.Cell #### In continuation of this Registry's earlier notification No. HC.XXXVII-14/2020/234/R.Cell dated 20.08.2020, the Gauhati High Court has been pleased to call **Shri Debashish Saikia**, Chief Judicial Magistrate, Kamrup (M), Guwahati for appearing in the interview/viva-voce in connection with regular promotional process from Grade-II to Grade-I of Assam Judicial Service on **08.10.2020 (Thursday)**. He shall report in the Conference Hall, 2nd Floor, New Building, Gauhati High Court at **01.00 pm** on that day.

By order,


Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati

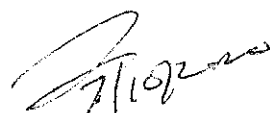
Memo No. HC.XXXVII-14/2020/261A/R.Cell

Date: 07-10-2020

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), for information.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 07.10.2020 regarding schedule of interview in respect of Shri Debashish Saikia for regular promotion from Grade-II to Grade-I of Assam Judicial Service.**" with a scroll in the Home Page.

10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. Chief Security Officer, Gauhati High Court, Guwahati. He is requested to make necessary security arrangement in this regard.
13. Court Officer I/II, Gauhati High Court, Guwahati is requested to make necessary refreshment for the interview board members, officers and staff as well as to make sitting arrangement for the said interview.
14. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
15. The High Court Notice Board.
16. The Order File.


Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati